

FINANCE DEPARTMENT

TAMIL NADU TRANSPARENCY IN TENDERS ACT.

AMENDMENT TO NOTIFICATION

*(G.O.Ms.No.179, Finance (Salaries), 17th May 2002, Vaikasi 3, Chitrabhanu,
Thiruvalluvar Aandu – 2033.)*

No.II/(2)FIN/426(a)/2002.

Under clause (f) section 16 of the Tamil Nadu Transparency in Tenders Act,1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the National Textile Corporation, Coimbatore for purchase of uniform cloth by Police Department under the said section 16.

R.SANTHANAM,
Secretary to Government.